


**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR SUMAN PHOSPHATES AND CHEMICALS LIMITED OPERATING IN MANUFACTURING OF SSP IN MADHYA PRADESH**  
[Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

<b>RELEVANT PARTICULARS</b>		
1.	Name of the Corporate Debtor along with PAN / CIN No.	<b>SUMAN PHOSPHATES AND CHEMICALS LIMITED</b> <b>CIN:U24120MP2008PLC021383</b> <b>PAN:AAMCS5968G</b>
2.	Address of the Registered Office	304 Block A, Silver Mall R.N.T. Marg Indore -452001 (Sold by Financial Creditors under SARFAESI)
3.	URL of Website	Not Available
4.	Details of Place where Majority Fixed Assets are Located	Village, Matrala, Dist. Barwani, Madhya Pradesh
5.	Installed Capacity of Main Products / Services	330000 MT Annually
6.	Quantity and Value of Main Products / Services sold in Last Financial Year	F.Y: 2023-24 Not applicable. Factory closed for around 10
7.	Number of Employees / Workmen	NIL
8.	Further details including last available financial statements ( with schedules ) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought from the RP by sending an email to: <a href="mailto:cirp.suman@gmail.com">cirp.suman@gmail.com</a> and <a href="mailto:brcind@gmail.com">brcind@gmail.com</a>
9.	Eligibility for Resolution Applicants under section 25 (2)(h) of the Code is available at :	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)h of the Code can be sought from the RP by sending an email to <a href="mailto:cirp.suman@gmail.com">cirp.suman@gmail.com</a> , and <a href="mailto:brcind@gmail.com">brcind@gmail.com</a>
10.	Last date for Receipt of expression of interest	05 <sup>th</sup> September , 2024
11.	Date of issue of Provisional list of Prospective Resolution Applicants	15 <sup>th</sup> September , 2024
12.	Last date for Submission of Objections to Provisional List	20 <sup>th</sup> September , 2024
13.	Date of issue of final list of prospective resolution applicants	30 <sup>th</sup> September , 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	05 <sup>th</sup> October , 2024
15.	Last date for submission of resolution plans	04 <sup>th</sup> November , 2024
14.	Process E-mail ID to submit Expression of Interest	<a href="mailto:cirp.suman@gmail.com">cirp.suman@gmail.com</a>

Note:

- (1) The Resolution Professional / Committee of Creditors shall have the discretion to change the criteria for the EOI at any point of time.
- (2) The Resolution Professional / Committee of Creditors reserve the right to cancel / modify / Issue fresh EOI or extend timeline, without assigning any reason and without any liability, whatsoever.
- (3) Estimated date of closure of Corporate Insolvency Resolution Process period is 5<sup>th</sup> October, 2024. The aforesaid timeline shall be subject to extension/exclusion, if any sought and granted by the Adjudicating Authority under section 12 of the Code.



Bishwa Ranjan Chatterjee  
Resolution Professional

IBBI/IPA-002/IP-N00877/2019-20240/12806  
For Suman Phosphates and Chemicals Limited

Date - 21.08.2024

Place - Indore